

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 08.01.2020 (WEDNESDAY)**

**COURT - II**

**10:40 AM**

**In the court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No.1349 of 2019	Munish Kumar Bhunsali & Anr. Vs. Kotak Mahindra Bank Ltd & Anr.	Garima Sharma	Rajive R. Raj

**For Orders**

<b>2.</b>	Comp. App (AT) (Ins) No. 1415 of 2019	Narayan Singh Pathania Vs. Valuelabs LLP & Anr.	Samudra Sarangi	Ankur Goyal
<b>3.</b>	Comp. App. (AT) (Ins) No. 1435 of 2019	Sameer Gulati Vs. Salasar Techno Engineering Ltd.	Rajiv Shankar	Anurag Bhatt-RP

**For Admission (After Notice)**

<b>4.</b>	Comp. App (AT) (Ins) No. 685 of 2019	Sita Ram. Vs. Samir Kumar Bhattacharya RP of Stesalit Ltd.	Arora Vishwas Kumar	Divyakant Lohoti-R1 Praveena Bisht-R5
<b>5.</b>	Comp. App. (AT) (Ins) No. 853 of 2019	Gursharan Singh. Vs. The State Trading Corporation of India Ltd. & Anr	Naveen Kumar Chaudhary	Nikhil Verma Akash Srivastava- RP Devinder Arora-RP
<b>6.</b>	Comp. App. (AT) (Ins) No. 1066 of 2019	Aurora Accessories Pvt. Ltd. Vs. Ace Acoustics & Audio Video Solutions Pvt. Ltd.	Rakesh Kumar	Ishan Bisht
<b>7.</b>	Comp. App. (AT) (Ins) No. 1110 of 2019	Equipment Planet. Vs. Udit Infracore Pvt. Ltd.	Gautam Singh	Pratik Tripathi
<b>8.</b>	Comp. App. (AT) (Ins) No. 1160 of 2019	State Bank of India & Anr. Vs. Scotts Garments Ltd & Anr.	Chitranshul A. Sinha	Susheel Cyriac K.V. Balakrishnan-R2
<b>9.</b>	Comp. App. (AT) (Ins) No. 1184 of 2019	Corporation Bank Vs. SJM Energy Infrastructure Pvt. Ltd.	Samarendra Kumar	Karan Mehta-R1,5
<b>10.</b>	Comp. App (AT) (Ins) No. 1383 of 2019	Rishabh Jain Vs. S.S. Enterprises & Anr.	Ashish Deep Verma	Aishwarya Adlakha Shailendra Singh- IRP

<b>11.</b>	Comp. App. (AT) No. 58 of 2019	Late Devraj Dhanram Represented by his Legal representatives: Mrs.Geetha devraj & Ors. Vs. Firebricks & Potteries Pvt. Ltd. & Ors.	Balaji Srinivasan	A Murali-R1, 5 Abhijit Atur-R6-8 & 10 Goutham Shivshankar-R9 Vishakha Gupta- R11
<b>12.</b>	Comp. App. (AT) No. 355 of 2019	Sarada Prasad Rath Vs. Registrar of Companies, Odisha	Sameer Gupta	

**For Hearing**

<b>13.</b>	Comp. App. (AT) No. 44 of 2019	Tumkur Vajram Shetty Jayawanth & Anr. Vs. Agile Labs Pvt. Ltd & Ors.	M.Pretham	Saransh Jain
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**02:00 PM**

**For Hearing (Part Heard)**

<b>14.</b>	Comp. App (AT) (Ins) No. 1354 of 2019	Neeraj Jain Vs. Cloudwalker Streaming Technologies Pvt. Ltd. & Anr.	Nikhil Mathur	Vishal Ganda Anannya Ghosh- R2
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**By Order**

**-sd-  
Registrar**